

CODING SHEET

IN THE HIGH COURT OF ORISSA: CUTTACK
CHAPTER-VI, RULE - 28
REVIEW PETITION ARISING OUT OF APPEAL
(To be filled by the Registry)

Case Type _____ No. _____ of _____ Date of Registration _____

D. No. _____ Date of Presentation _____

(To be filled by the Counsel for Petitioner in black ink)

Case Type: RVWPET NO. _____ OF 2013

Petitioner (s): Biswanath Sharma

Home District: Sambalpur Sex (M /F): Male. Age : 67

O.P. (s): Rahas Behera and others.

Counsel for Petitioner _____

with State Bar Council Enrolment No., E.Mail Id / Phone No./ Mobile No. if any: _____

Mr. Priyabrata Mund, Advocate, O. E. No. 159 of 2005, E. Mail: pmund.adv.gmail.com, M: 9269492405.

Counsel for O.P. with State Bar Council Enrolment No., E.Mail Id / Phone / Mobile No. if any:

Subject Matter / Act: Suit for specific performance of contract of sale/ Section 19 of Sp. Relief Act, 1963.

Valuation of Appeal Rs. 18,00,000/- **Court Fee Paid** Rs. 55,184.25/-

Order sought to be reviewed

Case Type RFA No. 57 Year 2010

Date of Judgement: 11.09.2013 By Hon'ble Mr. Justice.....

Sd.

(Mr. Priyabrata Mund, Advocate)

Passing Officer

Signature and full name of the Party /
Advocate for Petitioner / Petitioners

(To be filled by the Court Master / P.A. concerned in Court itself in Red ink)

Nature of Disposal _____ By _____

Date of Disposal _____

Court Master / P.A.